

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI -5

(DESTRUCTION OF RECORD RULES, 1990)

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29/2/2015

SECTION OFFICER (JUDL.)

✓ 29/2/2015

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

1. Original Application No. 13/08

2. M/s Petition No. /

3. Contempt Petition No. /

4. Review Application No. /

Applicant(s) ... Philip Kr. Dutta vs Union of India & Ors

Advocate for the Applicants... A.R. Sikdar, Fahangir Alam Azad

Advocate for the Respondent(s): Railway... Counsel

Notes of the Registry	Date	Order of the Tribunal
The application is in form is filed/C.P. for Rs. 50/- deposited via IPO/PO No. <u>66F.8.6.9.5.8.0.66F869581</u> Dated <u>17.1.08</u> <u>70E049940</u>	<u>22.01.2008</u>	Judgment pronounced in open Court. Kept in separate sheets. Application is disposed of at the admission stage..
<u>Reg.</u>		
<u>R.</u>		
<u>Petition's Gries ber isent notices are received with envelops. Copy Lm served.</u>		<u>K</u> (Khushiram Member (A))
<u>25/1/08</u>		
<u>R Philip Kr. Dutta for 20/1/08</u>		
<u>24.3.08</u>		
<u>Copy of the judgment alongwith petition has to be filed with the office and to the Respondent and a copy to be given with the application by post.</u>		

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A. No 13 of 2008

DATE OF DECISION: 22.02.2008

Mr.Dilip Kr.Dutta Applicant/

Mr.A.R.Sikder Advocate for the
..... Applicant/s.

- Versus -

U.O.I. & Ors Respondent/s

Dr.J.L.Sarkar, Railway Counsel Advocate for the
..... Respondents

CORAM

THE HON'BLE MR.KHUSHIRAM, ADMINISTRATIVE MEMBER

1. Whether reporters of local newspapers may be allowed to see the Judgment? Yes/No
2. Whether to be referred to the Reporter or not? Yes/No
3. Whether their Lordships wish to see the fair copy of the Judgment? Yes/No

92 22.2.08
Vice-Chairman/Member

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

Original Application No.13 of 2008

Date of Order: This the 22nd Day of February, 2008.

HON'BLE MR.KHUSHIRAM, ADMINISTRATIBE MEMBER

1. Sri Dilip Kumar Dutta
S/O Late Sarat Ch.Dutta
R/O 179(A) B.G.Colony
P.O. New Bongaigaon, Assam.

By Advocate Mr. A. R.Sikder, Mr.J.A.Azad.

-Versus-

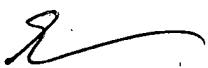
1. The Union of India,
Through the Secretary,
Ministry of Railways,
Govt. of India,
New Delhi-110001.
2. The Chief Operation Manager,
N.F.Railway, Maligaon
Guwahati-7810011.
3. The Divisional Railway Manager(Personal)
N.F.Railway, Rangia Division, P.O. Rangia,
Dist.Kamrup, Assam
4. The Divisional Railway Manager(Personal)
N.F.Railway, Alipurduar Junction,
P.O.Alipurduar Junction,
West Bengal,
Pin-736123
5. The Area Manager,
N.F.Railway,
New Bongaigaon, Assam
Pin.783381

By Advocate Dr.J.L.Sarkar, Railway counsel.

ORDER (ORAL)

KHUSHIRAM, MEMBER

The Applicant, a Goods Guard under Rangia Division has filed this Original Application seeking for directions to the Respondents for re-fixation of pay of the Applicant with one increment in lower grade with effect from 01.02.2000 and to dispose of the representation which he has filed before the Railways authority.

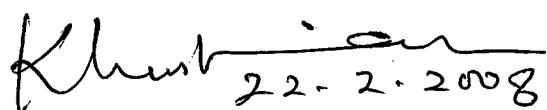


I have heard Mr. A. R. Sikder, learned counsel appearing for the Applicant and Dr.J.L.Sarkar, learned Railway Standing Counsel appearing for the Respondents. It has been pointed out by the learned counsel for the Applicant that the Applicant has earlier filed representation before the Divisional Railway Manager (Personnel), N.F.Railway, Rangia on 04.07.2007 and subsequently, reminder representation dated 11.3.2001 before the Chief Personnel Officer, N.F. Railway, Maligaon, in this regard which are pending before the Respondents. Without going into the merits of the matter, Respondents are directed to dispose of the Representation within a period of three months.

The O.A. is disposed of accordingly, at the admission stage.

Send copies of this order alongwith the copy of the O.A to the Respondents.

Free copies of this order be supplied to the learned counsel for both the parties.


22-2-2008
(KHUSHIRAM)
ADMINISTRATIVE MEMBER

LM

19/12/08

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

2nd JAN 2009

गुवाहाटी बैचायपीठ
Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BRANCH : GUUAHATI.

(An application under section 19 of the Central Administrative
Tribunal, Act 1985)

Original Application No. 13/08

Shri Dilip Kumar Dutta

.... Applicant.

-VERSUS-

The Union of India & others.

.... Respondents.

SYNOPSIS

The petitioner was initially posted as goods guard on 26.2.89 and presently discharging his duty as mail guard after his upgradation as Senior goods guard. As such he is in the rank of Senior goods guard. The applicant has been upgraded as Senior goods guard by order dated 30.7.1999 but this fact was not known by him and no copy of the upgradation order was served upon him till 12.11.99. Thereafter he made representation/remainder representations/pleader's notice on 8.5.2000, 11.7.2000, 4.11.2000, 13.3.2000, 4.7.2000 and 19.9.2008 and etc. But no action has been taken although he was assured time and again to redress him after completing the bifurcation process of Division. Hence this application.

Date of Filing: 21.01.08

Filed by:



Advocate

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BRANCH : GUWAHATI

(An application under section 19 of the Central Administrative
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Original Application No. 13 /08

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.... Respondents.

LIST OF DATES

Sl. No.	Dates	Particulars of events	Annexure	page
1.		Original Application		
2.	30.7.99	upgradation order.		
3.	8.5.2000	copy of representation.		
4.	11.3.2001	Representation made before Chief personal officer N.F. Railway, Maligaon.		
5.	4.7.2000	Pleader's Notice.		
6.		Postal receipt.		
7.	3.8.07	letter.		
8.	19.9.2007	Remainder representation. Vakalatnama.		
9.				

Date of Filing: 21.01.08 Filed by:


Advocate

27.1.2008

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BRANCH : GUWAHATI.

(An application under section 19 of the Central Administrative
Tribunal, Act 1985)

Original Application No. 13 /08

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-VERSUS-

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3.	copy of representation.	2	16
4.	Representation made before Chief personal officer N.F. Railway, Maligaon.	3	17-18
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9.	Vakalatnama		

Date of Filing: 21.01.08 Filed by:



Advocate

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BRANCH : GUWAHATI.

(An application under section 19 of the Central Administrative
Tribunal, Act 1985)

Original Application No. 13 /08

Shri Dilip Kumar Dutta

.... Applicant.

-VERSUS-

The Union of India & others.

.... Respondents.

Details of the Applicant:

1. Name of the Applicant : Sri Dilip Kumar Dutta.
And Address S/O- Late Sarat Ch. Dutta.
R/O- 179 (A) B.G. Colony
P.O- New Bongaigaon.
Dist- Bongaigaon, Assam.

2. Designation : Mail Guard (in the rank of Senior Goods Guard).

3. Particulars of the Respondents:

1. The Union of India, through the secretary, Ministry of Railways, Govt. of India, New Delhi -110001.
2. The Chief operation Manager, N.F. Railway, Maligaon, Guwahati, 7810011.
3. The Divisional Railway Manager (Personal)) N.F. Railway, Rangia Division, P.O- Rangia, Dist- Kamrup, Assam. Pin- 781357

Filed by
Jahangir Hamza
Advocate
Date

25 JAN 2006

गुवाहाटी न्यायपीठ
Guwahati Bench

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4. The Divisional Railway Manager

(Personal), N.F. Railway,

Alipurduar Junction, P.O-

Alipurduar Junction, West

Bengal Pin- 736123

5. The Area Manager, N.F. Railway,

New Bongaigaon, Assam.

Pin- 783381

Particulars of order against which the application is made:-

1. Against the impugned inaction on the part of the respondent authority in not disposing of the claim of refixation of pay of the applicant which was due on 1.2.2000 as prayed for vide his representation dated 8.5.2000, 11.7.2000 and 11.03.2001.

2. Jurisdiction of the Tribunal:

The applicant declares that the causes of action has arisen within the jurisdiction of this Hon'ble Tribunal.

3. Limitation:

The Applicant declares that the application is filed before this Hon'ble Tribunal within the time limit prescribed under section 21 of the Administrative Tribunal Act, 1985.

4. Facts of the cases :

4.1. That the applicant is a citizen of India being the permanent resident of New Bongaigaon B.G. Colony, P.O- New Bongaigaon, Dist- Bongaigaon, Assam and as such he is entitled to the rights, privileges and protection available to a citizen of India guaranteed by the Constitution and other settled laws of the land.

Philip K. Deka

25 JAN 2009

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Gauhati Bench

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4.2. That the humble applicant passed B.Com. examination in the year 1983 from Tangla College and having been eligible and requisite qualification he has appointed as Goods Guard on 26.2.1989 and his first and last posting was at New Bongaigaon (NBQ). The applicant was upgraded as senior goods guard by an office order dated 30.7.99 w.e.f. 1.2.99. It is further to be noted that presently he is discharging duty as Mail Guard but drawing his salary as Senior Goods Guard. So his service is in the rank of Senior Goods Guard for all purposes.

4.3. That your humble applicant beg to state that the fact of his upgradation as senior goods guard was unknown to him till August, 1999 when he was provided the increment benefit as a result of his upgradation. Thereafter, he perused the authority for issuing a copy of the said upgradation order dated 30.7.99. The appellant on 13.8.99 i.e. immediately after his knowledge formally requested to issue him the stuff copy of the upgradation order. But it was not given to him and thereafter approached the Regional Labour Commissioner and Central Labour Commissioner, Chandmari, Guwahati for the said copy. After constant pursuance of the labour commissioner, a copy of the upgradation order was served upon him on 7.5.2000.

A copy of the upgradation order dated 30.7.99 is annexed as Annexure No.1

4.4. That the applicant begs to state that he was promoted to senior goods guard w.e.f. 1.2.1999 and his pay was fixed at Rs. 5,600/- in the scale of Rs. 5,000-8,000/. But his increment in the lower grade was fixed on 1.2.2000 which was not given to the applicant. Therefore, this humble applicant claimed for refixation of his pay from the date of accrual of next increment in the lower grade and submitted his

Philip Kr. Deka

25 JAN 2009

गुवाहाटी न्दायपीठ
Gauhati Bench

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representation dated 8.5.2000 before the divisional Manager (Personal), N.F. Railway, Alipurduar Junction through proper channel.

A copy of the representation dated 8.5.2000 is annexed as Annexure No.2.

4.5. That your humble applicant begs to state that he also made representation dated 11.7.2000 and 4.11.2000 as remainder before the same authority. The applicant also made representation dated 11.3.2001 before the Chief personal officer, N.F. Railway Maligaon through proper channel praying for disposal of his claim for refixation of pay providing him one increment in lower grade. But in all times he was told that some problems in connection with the bifurcation of the Division has hindered the official process and he was assured that his case would be considered after completion of formal bifurcation and after synchronizing the official files/documents etc. But ultimately ^{not} done. Because of such assurance on the plea of bifurcation of division and synchronizing the official process the applicant awaited expecting necessary action and because of such waiting and also because of not furnishing the copy of upgradation order dated 30.7.1999 in time, delay has caused in approaching this Hon'ble Tribunal. The applicant craves the leave of this Hon'ble Tribunal in not annexing dated 11.7.2000 and 4.11.2000 except that of the dated 11.3.2001 for convenience.

A copy of the representation dated 11.3.2001 made before Chief Personal Officer, N.F. Railway, Maligaon is annexed as Annexure No.3.

4.6. That, the applicant begs to state that despite of repeated persuasion the respondents did not take any step on the plea of incomplete bifurcation of the division and the applicant finding no way served a pleader's notice dated 4.7.2007 to the respondents No.2,3&4 with a

Delip Kumar Datta

25 JAN 2008

गुवाहाटी न्यायपोठ
Guwahati Bench

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prayer for refixation of pay providing increment in the lower grade w.e.f. 1.2.2000.

A copy of the Pleader's notice dated 4.7.2007 is annexed as Annexure No.4

Copies of the postal receipt and A/D card in respect of the respondent No.2 are annexed as Annexure No. 5.

4.7. That, the applicant begs to state that the respondent authority after serving a pleader's notice dated 4.7.2000 a letter dated 3.8.07 was issued to the applicant showing the details of granting increment w.e.f. 1.8.2002, 1.8.03, 6.9.04, 1.9.05 and 1.9.05 but no speaking order has been passed disposing of the claim of the applicant as made in the pleader's notice dated 4.7.2007. Thereafter the applicant has submitted an remainder representation dated 19.9.2007 making a request to disposed of his grievances as sought for in pleader's notice dated 4.7.2007.

A copy of the letter dated-3.8.07 including the APO/III/RNI is annexed as Annexure No-6.

A copy of the remainder representation dated 19.9.2007 is annexed as Annexure No.7.

4.8. That the applicant begs to state that despite of his best effort making repeated persuasion praying for refixation of pay providing increment in the lower grade entitled w.e.f. 1.2.2000, nothing has been done till date even his none of the representation including the pleader's Notice has not been disposed of and hence this application.

5. GROUNDS FOR RELIEF WITH LEGAL PROVISION:

(I) For that the respondent authority has committed grave error of law and facts in not redressing the grievances of the applicant.

Philip K. Datto

25 JAN 2004

गृहाधारी न्यायपाठ
Chairman Bench

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(II) For that the respondent authority has shown extreme callous and indifferent attitude towards the redressal of grievances of the applicant. The respondent authority had also committed illegality in not providing the upgradation order dated 30.7.1999, immediately after issuance of the order dated 30.7.1999.

(III) For that as per provision under service condition envisaged in chapter-10 under the head 'notes increments and efficiency' Bar, the applicant is entitled to get increment in the lower grade w.e.f 1.2.2000, because he rendered service for the period in the year 1999 till upgradation order has been given effect. The relevant provisions records as follows:

"Reckoning service for increments:

The following provisions prescribe the conditions on which the service counts for increments in time-scale.

(a).....

(b).....

(c) A Railway servant while officiating, when appointed to officiate in a higher post or to hold a higher temp. post his service in higher post shall count for increments in the lower post provided he would have continued to officiate in the lower post.

(d).....

(e).....

The applicant continued to officiate in the lower grade in the year 1999 till his upgradation is given effect and as such he is entitled get increment benefit in the lower grade before the benefit of upgradation is counted. This being not considered..The petitioner is being deprived of his due.

(IV) That the respondent authority can not deprived of his due arbitrary. This has amounted violation of right guaranteed under Article 21 and constitutional provisions under Article 300(A).

Delhi KR Delta

(V) For that the applicant has represented the authority in various way by making representation through proper channel and pleader's notice etc. But no action has been taken till date. This has amounted ^{violation of} principles of natural justice.

(VI) That the delay in approaching this Hon'ble Tribunal only because ^{has caused} of oral assurance given to the applicant on plea that immediately after bifurcation of the Division, his case would be considered. But ultimately not done. The reasons of delay is also explained in paragraph 4.5. But remote question is no speaking order has been passed on the claim. Therefore no specific date can be fixed in counting the limitation in this case.

6. Details of Remedies Exhausted:-

The representation dated 8.5.2000 and pleader's notice dated 4.7.2007 have not been disposed of till date.

7. Matters not previously filed or pending with any other court/Tribunal:

No other case is pending before this court or any other court in connection with the subject matter involved in this case.

8. Relief prayed for:

Under the circumstances of the case stated above, the humble applicant most respectfully prays for following relief:

(i) That this Hon'ble Tribunal may kindly be pleased to pass an order directing the respondents for refixation of pay of the applicant providing the applicant one increment in the lower grade entitled w.e.f. 1.2.2000, or alternatively to disposed of the representation of the applicant in the interest of justice.

25 JAN 2008

गुवाहाटी न्यायपीठ

11 B.C.H

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(ii) To pass any other order or orders as deemed fit and proper by the Hon'ble Tribunal in the interest of justice.

9. Interim Relief Prayed for:

In the interim the applicant prays that there shall not be any bar to disposed of the representation made by the applicant in the interest of justice.

10. Details of postal order:-

postal order No : 869580/869581/049940

Date of Issue : 17.01.08

Issued from : Guwahati.

Payable at : Guwahati.

11. List of particulars :-

As per Index.

Philip M Deulta

25 JAN 2008

गुवाहाटी न्यायपीठ
Guwahati Bench

VERIFICATION

I, Sri Dilip Kumar Dutta, S/O- Late Sarat Ch. Dutta, aged about 50 years, R/O- 179(A), B.G. Colony P.O- New Bongaigaon, Assam do hereby verify that the contents in paragraphs 4.1 to 4.8... And 6., 7. and 5.(v) Are true to my knowledge and paragraphs 5.(i), 5.(ii) And 5.(iii), 5.(iv) & 5.(v) are believed to be true as legal advice and I have not suppressed any material fact.

And I sign this verification on this 18th day of January/ 2008 at Guwahati.

Date : 18.01.08

Place : Guwahati



Signature of Applicant.

ALLWAY

15/2000

OFFICE ORDER

DIVL.RLY.MANAGER(P),
ALIPURDUAR JUNCTION.

DATED 30/7/99.

The following seniormost Sr. Passenger Guard and Passenger Guard in scale Rs.5500-9000/- and Rs.5000-8000/- are hereby temporarily appointed to officiate as Mail Guard in scale Rs.5500-9000/- and posted at the Station as shown against each. Shri B.K. Bhattacherjee at S/No. 12 being the juniormost Mail Guard at RPAN, is hereby transferred to the Station as shown against him as he is excess over the sanction strength of Mail Guard at RPAN.

G R O U P - A

SN	Name, designation and station.	Station where now posted as M/Guard (5500-9000/-)	Existing pay and date.	Pay now fix'd in scale Rs.5500-9000/-.	Remarks.
1	S/Shri				
1.	K.C. Debnath, Gd./RPAN.	NBQ	Rs.7775/- 1.3.99	Rs.7775/-	
2.	P.Chakraborty, Gd./RPAN.	NBQ	Rs.7425/- 1.3.99	Rs.7425/-	
3.	R.R. Das, Gd./RPAN.	NBQ	Rs.7775/- 1.3.99	Rs.7775/-	
4.	H.C. Sarker (SC), Gd./APDJ	APDJ	Rs.6550/- 1.12.98	Rs.6550/-	
5.	D.C. Sarker (SC), Gd./NBQ	NBQ	Rs.6725/- 1.12.99	Rs.6725/-	
6.	T. Mech(ST), Gd./RPAN	NBQ	Rs.6200/- 1.2.99	Rs.6200/-	
7.	Ranadhir Das (SC), Gd./APDJ	APDJ	Rs.6900/- 1.5.99	Rs.6900/-	
8.	G.G. Adhikary (SC), Gd./APDJ	APDJ	Rs.6725/- 1.3.99	Rs.6725/-	
9.	B. Topo (ST), Gd./APDJ	APDJ	Rs.6550/- 1.3.99	Rs.6550/-	
10.	P.B. Chowdhury, Pass.Gd./NCB	APDJ	Rs.7550/- 1.3.99	Rs.7775/-	
11.	B.N. Mukherjee, -do-/NCB	APDJ	Rs.6950/- 1.3.99	Rs.7250/-	
12.	B.K. Bhattacherjee, Mail Gd./RPAN	APDJ			

G R O U P - 'B'

The following seniormost Passenger Guard in scale Rs.5000-8000/-, are hereby temporarily appointed to officiate as Sr. Passenger Guard on promotion in scale Rs.5500-9000/- and posted at the station as shown against each with immediate effect.

1.	P.K. Nandy, Pass.Gd./APDJ	NBQ	Rs.6800/- 1.1.99	Rs.7075/-	
2.	P.R. Biswas, -do-/NBQ	NBQ	Rs.8000/- 1.3.99	Rs.8125/-	
3.	H.N. Mahanta, -do-/NCB	NBQ	Rs.7700/- 1.5.99	Rs.7950/-	
4.	T.K. Dasgupta, -do-/NBQ	NEQ	Rs.7400/- 1.3.99	Rs.7600/-	WIT 6 months
5.	S.R. Singh (SC), -do-/APDJ	APDJ	Rs.6650/- 1.3.99	Rs.6900/-	W.e.f. 1.3.99.
6.	O.P. Mahato (SC), -do-/APDJ	APDJ	Rs.6650/- 1.3.99	Rs.6900/-	
7.	D.C. Boro (ST), -do-/RPAN	RPAN	Rs.6350/- 1.3.99	Rs.6500/-	
8.	J.M. Ekka (ST), -do-/APDJ	RPAN	Rs.6200/- 1.6.99	Rs.6375/-	
9.	G.C. Nath, -do-/NBQ	RPAN	Rs.7100/- 1.4.99	Rs.7425/-	

N.B. Promotion of Shri T.K. Dasgupta against S/No.4 will take effect from 1.9.99.
(Contd...2...)

Altered by
21.1.08

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

25 JAN 2000

गुवाहाटी न्यायपीठ
Guwahati Bench

25 JAN 2001

गुवाहाटी न्यायपाठी
Guwahati Bench

GROUP 'C':

The following Sr. Goods Guard and Goods Guard in scale Rs.5000-8000/- and Rs.4500-7000/- who have been selected for promotion to the post of Passenger Guard in scale Rs.5000-8000/-, are hereby appointed to officiate as Passenger Guard and posted at the station as shown against each with immediate effect.

SN	Name, designation and station.	Station where now posted as Pass.Gd. on promotion(5000-8000/-)	Existing pay & date.	Pay now fixed in scale Rs.5000-8000/-.	Remarks.
1	2	3	4	5	6

S/Shri

1.	A.K.Sonyal (SC), Sr.Goods Gd./NBQ	NBQ	6650/-1.3.99	6650/-	
2.	K.D.Sharma, -do-/APDJ	APDJ	6950/-1.8.99	6950/-	
3.	H.D.Sutradhar, -do-/NBQ	NBQ	6950/-1.1.99	6950/-	
4.	B.C.Datta, -do-/RPAN	RPAN	7550/-1.2.99	7550/-	
5.	S.K.Chakraborty -do-/APDJ	APDJ	6800/-1.5.99	6800/-	
6.	P.Tamuly, -do-/RPAN	RPAN	6650/-1.2.99	6650/-	
7.	S.C.Basumatary(ST)-do-/APDJ	APDJ	6800/-1.1.99	6800/-	
8.	R.N.Kakati, -do-/NBQ	NBQ	6800/-1.5.99	6800/-	
9.	Sankar Ch.Datta, -do-/NCB	NCB	6650/-1.7.99	6650/-	
10.	Dilip Kr.Das-I, -do-/APDJ	APDJ	6800/-1.5.99	6800/-	
11.	S.K.Bose, -do-/APDJ	APDJ	6650/-1.5.99	6650/-	
12.	S.K.Guha Chowdhury -do-/APDJ	APDJ	6650/-1.5.99	6650/-	
13.	H.K.Sharma, -do-/NBQ	NBQ	6200/-1.5.99	6800/-	
14.	A.K.Podder, -do-/NCB	NCB	6650/-1.5.99	6650/-	
15.	B.Paswan (SC) -do-/APDJ	APDJ	6050/-1.5.99	6050/-	
16.	K.P.Chakraborty -do-/NBQ	NBQ	6500/-1.10.98	6500/-	
17.	S.S.Chakraborty -do-/NCB	NCB	7700/-1.10.98	7700/-	
18.	Bikash Mukherjee -do-/NBQ	NBQ	6500/-1.10.98	6500/-	
19.	J.P.Gope -do-/APDJ	APDJ	4500/-1.10.98	6500/-	
20.	J.N.Bhadury -do-/APDJ (now CVI/MLG)	APDJ	7250/-1.10.98	7250/-	
21.	R.K.Chowdhury, -do-/APDJ	APDJ	6500/-1.10.98	6500/-	
22.	Gopal Rao -do-/RPAN	RPAN	6500/-1.10.98	6500/-	
23.	Benoy Nath -do-/NCB	NCB	6500/-1.10.98	6500/-	
24.	M.L.Pandey -do-/NBQ	NBQ	6050/-1.10.98	6050/-	
25.	P.K.Bhuyan -do-/RPAN	RPAN	6050/-1.10.98	6050/-	
26.	Abhay Kr.Sarker (SC) -do-/APDJ	APDJ	5900/-1.10.98	5900/-	
27.	Umesh Gayari (ST) -do-/NBQ	NBQ	5900/-1.10.98	5900/-	
28.	B.N.Barman (SC) -do-/NCB	NCB	5900/-1.10.98	5900/-	
29.	B.C.Dey -do-/NCB	NBQ	6200/-1.6.99	6200/-	
30.	S.K.Sinha -do-/NCB	NCB	6050/-1.6.99	6050/-	
31.	N.Pandit -do-/NCB	RPAN	6050/-1.6.99	6050/-	
32.	F.K.Gope -do-/NCB	RPAN	5750/-1.10.98	5750/-	
33.	B.K.Chakraborty -do-/NCB	RPAN	6050/-1.6.99	6050/-	
34.	R.N.Dey -do-/NCB	RPAN	6050/-1.6.99	6050/-	
35.	Ashoke Sarker -do-/NCB	RPAN	6050/-1.6.99	6050/-	
36.	Kanu Gopal Sarker (SC) -do-/NBQ	NBQ	6050/-1.6.99	6050/-	
37.	S.R.Roy, Goods/Gd./NCB	RPAN	5875/-1.1.99	6050/-	
38.	Gopal Ch.Das -do-/NBQ	RPAN	5750/-1.6.99	5900/-	WIT 2 yrs.

N.B.: -Promotion of Shri Gopal Ch.Das against Sl.No.38 will take effect from 1.6.2001.

1.6.2000

w.e.f.

1.6.99.

(Contd....3..)

25 JAN 2001

गुवाहाटी न्यायपीठ
Gauhati Branch

-12-

1. S/ Shri

2. SN	3. Name, designation and station	4. Station where now pos- ted as Sr. Goods Gd. (5000- 8000/-),	5. Existing pay & scale.	6. Pay draw fixed in scale
39. S.N. Dey	Goods Gd./AI DJ	RPAN.	5625/- 1.4.99	5900/-
40. Swapan Kr. Datta	-do-/AI DJ	RPAN.	5750/- 1.6.99	5900/-
41. Swapan Kr. Datta	-do-/AI DJ	NBQ	5625/- 1.4.99	5900/-
42. Satyabrata Routh	-do-/NCB	RPAN	5625/- 1.11.98	5900/-
43. R.L. Brahma (ST)	-do-/NBQ	NBQ	5625/- 1.1.99	5900/-
44. P.C. Barman (SC)	-do-/NCB	NCB	5500/- 1.3.99	5750/-
45. Ashit Mandal (SC)	-do-/AI DJ	APD	5250/- 1.2.99	5450/-

G R O U P - D:

The following seniormost Goods Guard in scale Rs. 4500-7000/-, are hereby temporarily appointed to officiate as Sr. Goods Guard in scale Rs. 5000-8000/- and posted at the station as shown against each with immediate effect.

1. SN	2. Name, designation and station	3. Station where now pos- ted as Sr. Goods Gd. (5000- 8000/-),	4. Existing pay & scale.	5. Pay draw fixed in scale	6. Remarks.
1. S/ Shri					
1. A. Sengupta	Goods Gd./ AI DJ	NCB	5875/- 1.1.99	6050/-	
2. P.C. Datta	-do-/NBQ	NBQ	5750/- 1.6.99	5900/-	
3. A. Nandy	-do-/AI DJ	NCB	5750/- 1.6.99	5900/-	
4. Tapan Kr. Dey	-do-/NCB	NCB	5500/- 1.9.98	5750/-	
5. S.K. Datta	-do-/NCB	NCB	5375/- 1.10.98	5600/-	
6. D.K. Sarker	-do-/NCB	NCB	5875/- 1.11.98	6050/-	
7. G.K. Datta	-do-/NCB	NCB	5500/- 1.10.98	5750/-	
8. D. Nag	-do-/NCB	NCB	5500/- 1.9.98	5750/-	
9. D. Ray	-do-/NCB	NCB	5875/- 1.1.99	6050/-	
10. D.N. Sarker	-do-/NCB	NCB	6125/- 1.1.99	6350/-	WIT 6 months
11. P.C. Talukder	-do-/NCB	NCB	6500/- 1.1.99	6650/-	w.e.f. 1.1.99.
12. R.K. Bhattacharjee	-do-/NCB	NCB	6750/- 1.6.99	5900/-	
13. S.N. Chakraborty	-do-/NCB	NCB	5625/- 1.4.99	5900/-	
14. R.C. Dey	-do-/NCB	NCB	5500/- 1.2.99	5750/-	
15. S.K. Mitra	-do-/NCB	NCB	5375/- 1.2.99	5750/-	
16. M. Mandal	-do-/NBQ	NBQ	5375/- 1.1.99	5600/-	
17. S. Majumder	-do-/NBQ	NBQ	5375/- 1.1.99	5600/-	
18. P. Kalita	-do-/NBQ	NBQ	5375/- 1.1.99	5600/-	
19. D.K. Datta	-do-/NBQ	NBQ	5375/- 1.1.99	5600/-	
20. D. Neogy	-do-/RPAN	RPAN	6750/- 1.12.98	6950/-	
21. A.K. Sinha	-do-/NCB	NCB	6125/- 1.11.98	6350/-	
22. S.S. Chatterjee	-do-/NCB	NCB	5875/- 1.1.99	6050/-	
23. S.K. Laskar	-do-/NBQ	NBQ	5750/- 1.6.99	5900/-	
24. Ananth Kr. Sarker	-do-/NCB	NCB	5750/- 1.7.99	5900/-	
25. J.C. Das (SC)	-do-/NCB	NCB	5625/- 1.4.99	5900/-	
26. P.C. Rava (ST)	-do-/NBQ	NBQ	5375/- 1.2.99	5600/-	
27. A.K. Bhowmik	-do-/NCB	NCB	5375/- 1.2.99	5600/-	
28. S.C. Debnath	-do-/NBQ	NBQ	5575/- 1.1.98	6050/-	
29. T.K. Majumder	-do-/NCB	NCB	5875/- 1.1.99	6050/-	
30. T.K. Saha (SC)	-do-/AI DJ	NBQ	5875/- 1.1.99	6050/-	

(Contd...4...)

25 JAN 2001

ग्राहाटी न्यायपोठ
Grama Hatii Nyaypath

1.	2.	3.	4.	5.	6.
S/Shri					
31. Sankar Prasad	Goods Gd./NBQ	NBQ	5250/- 1.1.99	5450/-	
32. Ramen Sarker	-do-/NCB	NCB	5250/- 1.2.99	5450/-	
33. Rajib Kr. Jha	-do-/NCB	NCB	5250/- 1.2.99	5450/-	
34. T.C. Barman (SC)	-do-/NEQ	NBQ	5750/- 1.11.98	5900/-	
35. U. Dasgupta	-do-/NCB	NBQ	5375/- 1.2.99	5600/-	
36. H.C. Thowsen (ST)	-do-/NRQ	NBQ	5375/- 1.2.99	5600/-	
37. Tarun Kr. Dey	-do-/NCB	NBQ	5375/- 1.2.99	5600/-	
38. K.C. Deb Purakayastha	-do-/NCB	RPAN	5375/- 1.2.99	5600/-	
39. N.K. Roy (SC)	-do-/AI DJ	NBQ	5375/- 1.2.99	5600/-	
40. S.L. Brahma (ST)	-do-/NBQ	NBQ	5875/- 1.1.99	5600/-	
41. Dilip Malaker (SC)	-do-/AI DJ	RPAN	5375/- 1.2.99	6050/-	
42. Ananta Kr. Das (SC)	-do-/NBQ	NBQ	5125/- 1.7.99	5600/-	5300/-

G R O U P - 'E'

The following staff who have been declared passed in the Guardship (Promotional) course examination from ZTC/AI DJ vide office order No. Z/ TR/32/1t.XI dated 3.6.99 and found fit in medical category A/2, are hereby appointed to officiate as Goods Guard in scale Rs.4500-7000/- on promotion and posted at the station as shown against each with immediate effect.

SN	Name designation and station.	Station where now pos- ted as	Existing pay & scale.	Pay fixed in scale Rks.
		Goods Gd. (4500/- 700/-).		4500-7000
1.	S/Shri			
1.	Lakhiram Boro (ST), LR/4-Man	NBQ	4110/- 1.12.98	4500/-
2.	Sambhu Nath Misra, Asstt.	NBQ	4200/- 1.3.99	4500/-
3.	Ratan Kr. Guha, Sr. CC/HSA	NCB	4400/- 1.10.98	4625/-
4.	Kusheswar Jha, C/man/BNGN	NBQ	4500/- 1.2.99	4625/-
5.	Biswamber Misra, Sr. CC/NCB	NCB	4400/- 1.2.99	4625/-
6.	Sambhu Nath Dey, Asstt. Gd./AFDJ	NCB	4030/- 1.2.99	4625/- Own request.
7.	Anup Bardhan, Sr. CC/AI DC	NCB	4400/- 1.7.99	4500/-
8.	Tulsi Ratan Ghosh, Asstt. Gd./	NCB	3950/- 1.2.99	4625/- Own request.
9.	Chandan Saha, P/Man/SBE	NBQ	4190/- 1.8.99	4500/-
10.	Bhabesh Ch. Barman (SC), C/man	NBQ	4400/- 1.7.99	4625/-
11.	Atul Ch. Mandal, Sr. CC/FLK	NBQ	4400/- 1.3.99	4625/-
12.	Subrata Rakshit, P/Man/AI DJ	NCB	4190/- 1.8.99	4500/- Own request.
13.	Babulal Giri, P/Man/NMZ	NCB	4110/- 1.11.98	4500/-
14.	Timbu Oraon (ST), P/Man/BNV	NCB	4190/- 1.8.99	4500/- Own request.
15.	Samir Ranjan Pramanik, Asstt.	NEQ	3950/- 1.2.99	4500/-
16.	Uddav Ch. Das, Asstt. Gd./NBQ	NBQ	3950/- 1.3.99	4500/-
17.	Hem Ch. Biswas (SC), P/Man/NOQ	NCB	3950/- 1.8.99	4500/-
18.	Brihaspati Kushawaya, C/man/KOJ	NBQ	4500/- 1.3.99	4625/-
19.	Milan Kanti Das, Asstt. Gd./AI DJ	NCB	4110/- 1.2.99	4500/-
20.	Kameswar Roy, Asstt. Gd./RI AN	NBQ	3950/- 1.2.99	4500/-
21.	Rabindra Nath Saha, C/man/	NCB	4400/- 1.8.99	4625/- Own request.
	AI DJ			

(Contd...5..)

— 14 —
— (5) :—

गुवाहाटी न्यायालय
Guwahati Bench

25 JAN 2000

1	2	3	4	5	6
S/Shri					
22. Sunil Ch. Mahato, Asstt. Gd/APDJ	NCB	4110/-	1.2.99	4500/-	
23. D.L. Goswami, P/Man/NCB	NCB	4190/-	1.8.99	4500/-	
24. Amarendra Dey, C/man/SXX	NCB	4500/-	1.3.99	4625/-	
25. Sasanka Sekhar Sarker, P/Man/ SJRR	NCB	4193/-	1.8.99	4500/-	
26. Pradip Kr. Maulick, C/man/NMX	NCB	4500/-	1.3.99	4625/-	
27. Dilip Kr. Mallah(SC), Sr. CC/SUZ	NBQ	4400/-	1.3.99	4625/-	
28. Shyam Bahadur Prasad, C/man/ KAMG	NCB	4500/-	1.8.99	4625/-	
29. Niladri Biswas, Sr. CC/BXT	NCB	4400/-	1.7.99	4625/-	
30. Sunil Kr. Ghosh, C/man/NMZ	NCB	5000/-	1.8.99	5125/-	Own request.
31. Purusottam Chowdhury, C/man/SLKX	NBQ	4500/-	1.6.99	4625/-	
32. Chand Badan Das(SC), C/man/SMTA	NCB	3950/-	1.2.99	4500/-	
33. Gnanendra Basumatary(ST), C/man/HSA	NCB	3725/-	1.4.99	4500/-	
34. M. Prasad Nania, P/Man/APDJ	NBQ	4190/-	1.8.99	4500/-	
35. Badal Ch. Roy(SC), P/Man/NBQ	NBQ	4030/-	1.7.99	4500/-	
36. Humeswar Basumatari(ST), P/Man/ KTPR	NBQ	4110/-	1.12.98	4500/-	
37. Mihir Singh, P/Man/NBQ	NBQ	4190/-	1.8.99	4500/-	
38. Garjoe, C/man/KOJ	NBQ	4500/-	1.2.99	4625/-	
39. Nepal Ch. Das, C/man/NBQ	NBQ	4600/-	1.8.99	4750/-	
40. Mrinal Kanti Sarker, P/Man/NCB	NCB	4190/-	1.8.99	4500/-	
41. Akhil Kr. Chanda, P/Man/FLK	NBQ	4190/-	1.8.99	4500/-	

G R O U P - 'F'

The following transfer and posting of Goods Guard in scale Rs.4500/-
700/-, are hereby ordered to take immediate effect on their same pay
and scale to the station as shown against each at their own request
except S/Ns. 19 and 20 below :—

SN	Name, designation & Station.	Now transferred & posted to the station.	Remarks.
1	S/Shri		
1.	Krishnendu Mukherjee, Goods Gd./NBQ.	APDJ	
2.	Sankar Ch. Mahanta	—do— NBQ	APDJ
3.	Satish Tirkey	—do— NBQ	NCB
4.	B.K. Das	—do— RPAN	NCB
5.	M.L. Roy	—do— RPAN	NCB
6.	Probode Chowdhury	—do— RPAN	NCB
7.	Sruti Kr. Majumder	—do— RPAN	NCB
8.	Kausik Chakraborty	—do— RPAN	NCB
9.	Subhasis Kar	—do— NBQ	NCB
10.	Swapan Kr. Dey	—do— NBQ	NCB
11.	B. Bhattacherjee	—do— NBQ	NCB
12.	Md. Soleman Ali	—do— NBQ	NCB
13.	N.N. Roy	—do— NBQ	NCB
14.	Bi joy Prasad	—do— NBQ	NCB
15.	S.K. Pandit	—do— NBQ	NCB
16.	D.K. Bandyopadhyaya	—do— NBQ	NCB
17.	Ashis Adhikary	—do— NBQ	NCB
18.	Kamakhya Mukherjee	—do— NBQ	NCB

(Contd....6...)

- 15 -

1	2	3	4
S/Shri			
19. A.M. Barua	Goods Gd./RPAN	NCD	
20. H.C. Sahani	-do- /RPAN	NCB	
21. Bibekananda Ghosh	Sr.TNC/APDJ/CNL	NCB	On promotion to Goods Gd. on pay Rs.4625/- cancelling previous O.O. No.E/282/5(T)Pt.V dated 13.6.97.
22. Santanu Mukherjee	Br. Asstt.Gc./APDJ	NCB	On promotion to Goods Gd. on pay Rs.4500/- cancelling previous O.O. No.E/282/5(T)Pt.V dt.13.6.97.

Shri A.M. Barua S/No.19 and Shri H.C. Sahani S/No.20 being the juniormost Goods Guard at RPAN, are hereby transferred to NCB as they are excess over the sanction strength of Goods Guard at RPAN.

Staff concerned of Group-A, B, C, D, E & F may exercise option for refixation of pay on promotion to the higher grade on accrual of next increment in the lower grade within one month from the date of promotion.

Joining time, composite transfer grant, pass etc. are admissible to the staff Group-A, B, C, D, E who have been transferred from one station to another station except S/No.5,7,8,12,14,21,30 of Group-E and S/No.1 to 18 and 21 to 22 of Group-'F'.

This issues with the approval of the competent authority.

for DIVL. RLY. MANAGER(P),
ALIPURDUAR JUNCTION.

No.E/41-AP(T)Guard/Pt.IV.

Dated 30/7/99.

Copy forwarded for information and necessary action to :-

- 1) DAO/APDJ.
- 2) AM/NBQ & RPAN.
- 3) SSs/APDJ, NOQ, NCB, NBQ, BNQ, BNQ, FLK, RFAN, KBY, NLV, HSA, 3BE, FKM, NMZ, BNV, KOJ, SXX, SJRR, NMK, KAMG, SLKS, SMTA.
- 4) CCI/APDC, BXT, SUZ.
- 5) OS/ET/BILL.
- 6) OS(T)/APDJ.
- 7) Convener/NFRMU/APDJ.
- 8) Divl. Secy/NFREU/APDJ.
- 9) Divl. Secy./ALSCREA/APDJ.
- 10) Staff concerned.
- 11) P/case.
- 12) CVO/ELG.

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

25 JAN 2000

गुवाहाटी स्थायपीठ
Guwahati Bench

for DIVL. RLY. MANAGER(P),
ALIPURDUAR JUNCTION.

(un/29799.)

Attended by
Janar Adw
21.01.08

To,

The Divisional Railway Manager (Personnel)
JF Railway, Alipurdeuar Jn.
Through proper channel

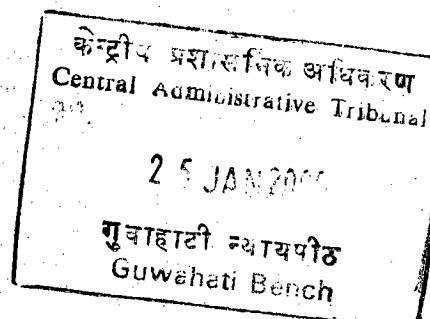
Dated NewBongaigaon the 8th May /2000

Sub: Option for re-fixation of Pay

Ref your letter no E/411-AP(T) Ad/ PII DT 4.5.2000

Sir, with reference to the above mentioned letter cited above I beg to state that I have come to know that I have been actually promoted to S.R. Goods Guard as per enclosed letter no E/411-AP(T) Ad/ PII DT 30.7.1999 and my pay was fixed at ₹ 5600 in the scale of 5000-8000. My next increment date after the said fixation is (now was) 1.2.2000 in the lower grade.

So, I therefore submit my option for re-fixation of my pay from the date of accrual of next increment in the lower grade and oblige thereby
Thanking you.



Yours faithfully
Dileep Kr Datta

S.R. Goods Guard
NewBongaigaon

Attested by
G. Datta
Adv.
21.01.08

25 JAN 2001

गुवाहाटी न्यायालय
Guwahati Bench

To, The Chief personnel officer

NF Railway, Maligaon

Through proper channel

Dated NBG the 11th March/2001

Sub:- Re-fixation of Pay

Sir, I have the honor to state that I have been upgraded to SR Goods Guard from Goods Guard (probably) in the month of August/1999. After a prolonged tag-of-war and constant pressure of the Assistant Labour Commissioner (Central) Ghy I have received the office order of the said upgradation on 7th May/2000 (Vide DRM(P)/APDJ's letter no E/41-AP(T) Guard/PTIV dt. 4/5/2000) and channalise my appeal of re-fixation on the next day i.e ~~on~~ 8th May/2000 to DRM(P)/APDJ for Consideration but sorry to inform you that the said appeal or along with re-appeal of 11th July/2000 remains unconsidered and uncommunicated still now.

So, I therefore request you kindly to Consider the matter within the span of time fixed by the honorable Railway Administration.

Attn:to
Dear
Adv.
21st.01

(PTO)

for the purpose so that I may
channalise my appeal to higher
Authority or others for early
Settlement of the case if require.

yours faithfully

Philip M. Satta
11/3/08

SR. GOODS GUARD

NEW BONGAIGAON

COPY forwarded for ^{borrowed} information and
necessary ^{kind} action to:

- 1) Divisional Railway Manager/APDJ
- 2) SR. DOM / APDJ
- 3) SR. DPO / APDJ
- 4) S.C. Banerjee / APO(PC) / APDJ

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

25 JAN 2008

गुवाहाटी न्यायपीठ
Guwahati Bench

A.R. Sikdar
B.E.(Civil) LL.B.
Advocate, Guwahati.

Chamber Cum Residence
New Sarania, Ghandibasti
Phone No. 0361-2666775
Mobile No. 94350-14993

Ref :-

Date 4.7.2007

PLEASER'S NOTICE

केन्द्रीय प्रशासनिक अधिदरण
Central Administrative Tribunal

25 JAN 2008

गुवाहाटी न्यायालय
Guwahati Bench

To,

(i) The Divisional Railway Manager
(Personnel) N.F. Railway, Rangia
Division, P.O. Rangia, Dist. Kamrup,
Ass am.

(ii) The Divisional Railway Manager (Personal)
Alipurduar, Junction, P.O. Alipurduar Junction
West Bengal.

(iii) The Chief Personnel Officer,
N.F. Railway, Maligaon
P.O. Maligaon,
Guwahati-781011.

Sub :- Prayer for refixation of pay providing
increment in the lower grade entitled
w.e.f. 1.2.2000.

Sir,

Under the instruction of my client Shri
Dilip Kumar Datta son of Late Sarat Chandra Datta R/O
Quarter No. 179 (A), B.G. Colony, P.O. New Bongaigaon,
Assam do hereby give this pleader's notice as follows:-

Contd.....2

Attested by
Sikdar
Adv.
21.01.08

25 JAN 2009

गुवाहाटी न्यायालय
Guwahati Bench

- 2 -

1. That my client begs to state that he was appointed as Goods Guard on 26.2.89 and has been upgraded as Senior Goods Guard by an Office order dtd. 30.7.99 w.e.f. 1.2.99. As such he is serving as Sr. Goods Guards presently.
2. That my client begs to state that the fact of upgradation of my client was unknown to him till August 1999 when he was provided the increment benefit as a result of his upgradation. Thereafter he pursued the authority for issuing a copy of the said upgradation order dtd. 30.7.99.
3. That my client begs to state that before his upgradation as Senior Goods Guards. He was entitled to receive one increment w.e.f. 1.2.2000 in the lower grade. My client has represented the then Divisional Railway Manager (personnel) N.F. Railway, Alipurduar Jonction on 8.5.2000, 11.7.2000, 4.11.2000 and the Chief personnel officer, N.F. Railway Maligaon on 11.3.2001 through proper channel praying for disposal of his claim for refixation of pay providing him one increment in lower grade. But in all times he was told assuring that some problems in connection with the Bifurcation of Division has hindered the official process and his case would be considered after

Contd.....3

25 JAN 2000

गुवाहाटी न्यायपाठ
Guwahati Bench

- 3 -

completion of formal bifurcation, more remotely after synchronizing the official files/documents etc. But ultimately not done.

Therefore you are once again requested to grant left over one increment w.e.f.

1.2.2000 in the lower grade to the petitioner within a period of two weeks from the date of receipt of this notice. Otherwise, I have further instruction to approach the appropriate legal forum for redressal of his grievances for which

wife
You jointly and severally liable.

I hope and trust that you will do the needful to avoid litigation.

Yours sincerely

Sikdar
(A. R. Sikdar)
Advocate.

N. B.

A copy of this notice is kept in my chamber for ~~xxxxxx~~ future use.

Sikdar
(A. R. Sikdar)

Advocate

01/07/03

ACKNOWLEDGEMENT

ADDRESSED TO... the chief personnel of
 N.A.C. N.F. Railway, Maligaon
 ADDRESS ... P.O. Maligaon
 Guwahati- 781011
 DATE OF REC'D: 28/01/08



GUWAHATI GPO <781001>
 PLAD C 1224
 Counter No.3, OP-Code: BISWA
 To: THE D R M, NFRLY
 ALI MHDWAR JN

Wt:20grams,
 Amt:25.00 , 05/07/2007 , 14:10
 <>>

केन्द्रीय प्रशासनिक अधिकारण
 Central Administrative Tribunal

25 JAN 2008

गुवाहाटी न्यायपीठ
 Guwahati Bench



GUWAHATI GPO <781001>
 PLAD C 1225
 Counter No.3, OP-Code: BISWA
 To: THE D R M (PER), NFRLY
 RAJGIA

Wt:20grams,
 Amt:25.00 , 05/07/2007 , 14:11
 <>>



GUWAHATI GPO <781001>
 PLAD C 1226
 Counter No.3, OP-Code: BISWA
 To: THE C P D, NFRLY
 MALIGAON, PIN: 781011

Wt:20grams,
 Amt:25.00 , 05/07/2007 , 14:11
 <>>

Accepted by
 [Signature]
 Adv.
 21.01.08



SS/NBQ, → Please inform to Smt. Dipika Dutta
Mail Guard, NBBQ.

— 23 —

ANNEXURE

6

N.F. Railway

No. ET/7611(T)

To

Smt. Dipika Dutta,
Mail Guard/NBBQ

Office of the
DRM(P)/RNY
Dt: 03-08-07

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

25 JAN 2008

गुवाहाटी न्यायपीठ
Guwahati Bench

It is to inform you that you have been granted the following annual increments as per service records.

Rs. 6050/- w.e.f. 1-8-02 (In scale Rs. 5000-8000/-)	
Rs. 6200/- w.e.f. 1-8-03	-do-
Rs. 6550/- w.e.f. 6-9-04 (In scale Rs. 5500-9000/-)	
Rs. 6725/- w.e.f. 1-9-05	-do-
Rs. 6900/- w.e.f. 1-9-06	-do-

This is for your information.

(A. K. Chaitanya)
APO/XII/RNY
Smt. DRM(P)/RNY

COPY TO:- 1) Smt. DOM/RNY
2) DPM/RNY
3) SS/NBBQ
4) OS/ET-BILL

for DRM(P)/RNY

affixed by
Dipika
Dipika
21-08-08

31/07/2007 at 11:05 AM

- 24'

CHIEF PERSONAL OFFICER

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To,

The Chief Personal Officer, N.F. Railway, Maligaon.

P.O- Maligaon, Guwahati-11.

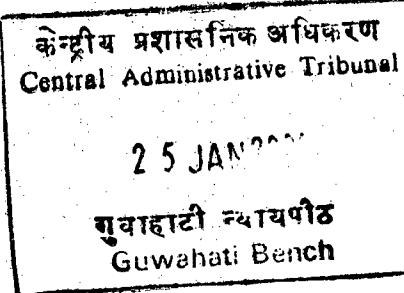
Sub:- prayer for refixation of pay providing increment in the lower grade entitled w.e.f. 1.2.2000.

Ref:- (1) My pleader's Notice dated 4.7.2000.

Sir,

Most respectfully and humbly I beg to state as follows:

- (I) That sir, I was posted initially as Goods Guard on 26.2.89. I was upgraded as Senior Goods Guard by an order dated 30.7.99 giving effect 1.2.99.
- (II) That Sir, I have rendered service in the lower grade after giving effect in upgradation i.e. w.e.f. 1.2.99. Hence, I was entitled increment benefit in the lower grade service I have continued my duty in the lower grade after giving out off date 1.2.99.
- (III) That Sir, I have represented on many occasion. A letter dated 3.8.07 has been issued by the APO/III/RNY on behalf of Divisional Railway Manager, Rangia about increment benefits given to me but no speaking order has been passed on my representation.



Therefore, your honour is requested to disposed of prayer for refixation of pay providing increment in the lower grade w.e.f. 1.2.2000 in the interest of justice. A copy of the pleader's notice dated 4.7.2007 and upgradation order dated 30.7.99 are enclosed herewith.

Your's Sincerely

Dilip Kr Datta
(D.K.Datta)

Sr. Goods Guard NBQ.

Abel Datta
21-01-08